

OFFICE OF THE DISTRICT JUDGE-1 & SESSIONS JUDGE : DELHI

No.Bldg./Gaz./..... **13702 - 14202** Dated, Delhi the **23/02/10**

To
All the Judicial Officers,
Delhi/New Delhi/Karkardooma/Rohini/Dwarka Courts
and the Officer on Deputation and under Training.

Sub: Allotment of 72 Nos. of Type-V Flats at Saket Court residential Complex, New Delhi.

Sir/Madam,

In continuation to this office circular No.Bldg./Gaz./2932-3382 dated 12.01.2010 on the above noted subject, it is hereby informed that 72 Nos. of Type-V flats (including **C-91, C92, C93, C94**) are available at Saket Court Residential Complex, New Delhi for allotment amongst all the Judicial Officers.

If you are interested in the allotment, you may send your willingness to this office by **02.03.2010**. You are at liberty to change the option already given by you. However, the earlier option shall be considered if you do not want to change the option. In case no reply is received by the said date it will be presumed that you are not interested in the change/allotment.

You may visit and inspect the flats if you so wish before applying for allotment of the aforesaid flats.


(G.P.MITTAL) **23/2/10.**
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